

“ADVERTISEMENT NOTICE”

Applications for filling up the following posts/vacancies in the establishment of this Division, are hereby invited from the eligible desirous candidates, between the age of 18 to 45 years as on 01.03.2019. However, relaxation in upper age limit shall be the same as may from time to time, be prescribed by the State Government for entry into service for such candidates:

Sr. No	Particulars of the vacancies.	Total Number of vacancies.	Pay Band/Pay Scale & Grade Pay.	Educational Qualification
1	Peon/Orderly/Chowkidar (Class-IV).	<u>On regular basis.</u> <u>Total 06 (six) clear cut vacancies.</u> (03 un- reserved(General) 01 Schedule Caste and 02 Other Backward Class).	Rs. 4900-10680 with Grade Pay of Rs. 1300/- plus usual allowance as admissible under the Rules.	Candidate should have passed at least Matriculation examination.
2	Peon/Orderly/Chowkidar (Class-IV)	<u>On daily wage basis.</u> <u>Total 02(Two) clear cut vacancies.</u> (01 for General category and 01 for Schedule Caste category.)	On Daily wages as prescribed by the State Government from time to time.	Candidate should have passed at least Matriculation examination.

Particulars to be mentioned by the candidates in the application:

1. Name of the applicant. (In capital Letter):
2. Father's /Husband's Name:
3. Date of birth(Attested copy of certificate be attached):
4. Educational qualification(Attested copies of certificate be attached):
5. Experience, if any(Attested copy of certificate be attached):
6. Category/ Sub Category(Attested copy of certificate be attached):
7. Permanent Home address with Pin-Code:
8. Address for correspondence with Pin-Code:
9. Name and Registration Number of Employment Exchange:
10. Mobile Number:

The appointment/ selection for the aforesaid posts will be made on the basis of viva-voce/ interview to be conducted by this office.

The applications complete in all respect along with attested copies of certificates in support of their age, qualification, category, experience etc. as well as one passport size photograph duly attested by the gazetted officer affixed thereon, should reach in this office **on or before 05.03.2019, by 4.45 PM** and the applications, which are not found in accordance with the aforesaid format or eligibility and received after due date shall not be entertained and shall be rejected automatically, without any intimation to the candidate concerned. No TA/DA is admissible for appearing in the viva-voce/interview.

Prior to apply afresh for the aforesaid posts(Peon/Orderly/Chowkidar), please read the following instructions/note carefully:

- Note:- i) The process initiated by this office for filling up the vacancies of Class-IV(Peon/Orderly/Chowkidar) on regular basis as advertised vide this office Advertisement Notice No D&SJ/SLN/EC/F-171-A/2018-7570 to 7592 dated 01.09.2018 has been cancelled due to administrative reasons.
- ii) The candidate(s) those who have already applied within time for the post of Peon/Orderly/Chowkidar as per this office advertisement Notice No. D&SJ/SLN/EC/F-171-A/2018- 7570 to 7592 dated 01.09.2018, need not apply afresh and their earlier applications will be considered for the aforesaid posts and fresh call letter for interview/ viva-voce will be issued separately by this office.
- iii) The application of fresh candidates will be considered and the candidate(s) those who had not applied within time as per this office Advertisement Notice No D&SJ/SLN/EC/F-171-A/2018-7570 to 7592 dated 01.09.2018, they can also apply afresh for the aforesaid posts.

The desirous Candidates may also visit the District Court Solan website at <https://districts.ecourts.gov.in/Solan>.

Sd/-
District and Sessions Judge,
Solan, District Solan, H.P.

Endst.No. D&SJ/SLN/EC/ F-171-A/2019: 1340 Dated: 12.2.19

Copy forwarded to:-

- 1) The Registrar General, Hon'ble High Court of Himachal Pradesh, Shimla for information please.
- 2) All the District and Sessions Judges in H.P. with the request to circulate the advertisement notice to all the Subordinate Courts in their respective Civil and Sessions Division and display the same on their respective notice boards for wide publicity.
- 3) All the Judicial Officers in this Civil and Sessions Division, Solan with the request to get the copy of Advertisement notice displayed on the notice board of their respective Courts for wide publicity.
- 4) The Employment Officers, Employment Exchanges, Solan/Nalagarh/ Kandaghat/ Arki/Kasauli, with the request to sponsor the list of suitable candidates within stipulated period. It is also informed that call letter will be issued to the sponsored candidates by this office accordingly.
- 5) The Janartha Advertising agency, Katiyar Cottage, Ground Floor, near Local Bus stand Sanjauli, Shimla-171006, with the request to get this advertisement notice published in Divya Himachal, daily news paper(Hindi) Himachal Pradesh at reasonable rates, for wide publicity at least 10 days before the last date of receipt of application and sent the copies of papers along with bill to this office by Registered Post.
- 6) The Civil Nazir of this office for necessary action.
- 7) The System Officer of this office with the direction to get this advertisement notice upload in the website of District Court, Solan for wide publicity.
- 8) One copy of advertisement notice be displayed on the notice board of this office.
- 9) Guard file.

Sd/-
District and Sessions Judge,
Solan, District Solan, H.P.